


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No. 219/252/HDB/2017
NAME OF THE COMPANY	Intelligent Learning System Private Limited
NAME OF THE PETITIONER(S)	Intelligent Learning System Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA	counsel for petitioner	csilpa1990@gmail.com 9985183500	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs. C. Shilpa, learned counsel for the petitioner. The learned counsel for the petitioner wanted time to submit the documents from the Chartered Accountant of the Company.

Post the case on 05.12.2017


Member (Technical)


Member (Judicial)